

DIVISION BENCH
COURT - II

O-241

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1534(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	MR. MANOJ KUMAR GUPTA VS SUJAL REAL- ESTATES PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For Respondent No. 2
Ms. Tanvi Luhariwala, Adv.]
Mr. Rishav Singh, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of respondent no. 2 present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter for arguments on **03.04.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**